

**Questionnaire to States by Sarkaria Commission**

4243. SHRI CHITTA MAHATA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sarkaria Commission sent its questionnaire to State Government, political parties and others; and

(b) how many replies to its questionnaire have been received by the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) The Commission had sent the Questionnaire to State Governments, recognised political parties, and others in January/February, 1984.

(b) 246 replies/Memoranda have been received by the Commission so far.

**Development of Forest Villagers**

4244. SHRI ARVIND NETAM : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission received any proposal from the Ministry of Home Affairs in regard to development of forest villagers; and

(b) if so, the action taken or proposed to be taken on the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). The Ministry of Home Affairs, in their proposals for the Backward Classes sector for the Seventh Five Year Plan and Annual Plan of 1985-86 have included an outline scheme for forest villagers. The Plan is still in the stage of formulation.

**Identification of Extremists among Rural and Urban Population**

4245. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his ministry has undertaken any study to identify the extremist bent of the people among the rural and urban population;

(b) if so, the findings thereof;

(c) the main reasons for and causes which compel them to adopt the extremist view; and

(d) State-wise percentage of the extremists found in rural and urban belts and the measures taken to reduce the numbers, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Generally the main reasons for the spread of extremists' cult in various part of the country are the following :

1. Non-implementation of socio-economic measures like Minimum Wages Act;
2. Unemployment in rural as well as urban areas;
3. Chaotic communication system;
4. Improper/unbalanced distribution of surplus land among the poor.

The State Government are aware of the situation and are keeping a close watch over the activities of the naxalites. Action is taken under the law against those found indulging in unlawful activities. Simultaneously, various measures for the socio-economic development and improvement of living conditions of the poor are also undertaken.

No assessment has been made of the Statewise percentage of extremists found in the rural and urban belt.

**Exploitation of Natural resources in Bay of Bengal and Arabian Sea**

4246. DR. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether the natural resources like fish, precious metals, etc. are available in the Bay of Bengal and Arabian sea but are not being properly utilised; and

(b) if so, the measures proposed to be taken to exploit these resources during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS

**OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) :** (a) Detailed survey and exploration work is being carried on in both the seas, namely the Bay of Bengal and the Arabian Sea. Living resources such as prawns, lobsters and other shellfish are being exploited since a long time and their rate of growth has been of the order of 10 per cent every year, thus doubling the total production every ten years.

Non-living (mineral) resources such as ilmenite, monazite, zircon, phosphorite, rutile, etc. are being located and exploited from the placer deposits in the continental shelf.

(b) During the 7th Five Year Plan it is proposed to undertake more extensive survey work and exploration of the above resources using highly sophisticated research vessels.

#### **Delay in Passport Applications for Entry into England**

4247. SHRI BALASAHEB VIKHE PATIL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that applications submitted by Indians for entry into England are now being delayed by 22 months;

(b) whether this is being used by U. K. as a method to curb immigration without amending laws, since Indians as Commonwealth citizens are legally entitled to enter U. K.;

(c) whether Government have taken up the matter with the British Government; and

(d) if so, their reaction in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) In terms of the Immigration Act 1971 and Immigration Rules framed by the British Government, Indian nationals visiting Britain as "visitors" do not need visa or entry certificates. Such visitors are allowed entry by the Immigration Officers at the port of entry if they are satisfied of the bonafides of the passenger's purpose for visit.

(b) to (d). whenever specific difficulties are brought to Government's notice, these have been taken up with the British Government.

[*Translation*]

#### **Meetings of Hindi Advisory Committee**

4248. SHRI KRISHAN PRATAP SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of meetings of the Hindi Advisory Committee of the Ministry of Home Affairs held in 1984;

(b) the resolutions passed in these meetings; and

(c) the details regarding implementation of these resolutions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). The term of the Hindi Samiti expired in April, 1984. The question of its reconstitution is under consideration and the meetings of the Samiti would be possible after its reconstitution.

[*English*]

#### **Safety Measures for Heavy Water Plant**

4249. SHRI BANWARI LAL PUROHIT: Will the PRIME MINISTER be pleased to state :

(a) whether the work on the heavy water plant at Thal-Vaishet in Maharashtra has been initiated by keeping in view all safety measures; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. The design of the plant incorporates all safety measures.

(b) The plant is still under construction.

#### **Withdrawal of Membership from UNESCO by Canada**

4250. SHRI BRAJA MOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :